

O.A.NO.764 OF 2006

ORDER DATED 10.11.06

Heard Mr.B.S.Tripathy,Ld.Counsel for the Applicant and Mr.S.K.Ojha,Ld.Standing Counsel for the Respondents;on whom a copy of this O.A. has already been served.

2. The case of the Applicant is that he is at present working as Senior Clerk in Personnel Department under the control of Workshop Personnel Officer, Carriage Repair Workshop at Mancheswar. In the mean while due to re-structuring of the ministerial cadre of Personnel Branch, the sanctioned strength of Head Clerk was revised from 7 to 8 w.e.f. 1.11.03, which are to be filled up from the cadre of Senior Clerk. Applicant has represented before the Chief Workshop Manager(Res.No.3) on 18.08.06 followed by another representation to the Workshop Personnel Officer(Res.No.4) on 04.10.06 for considering him to the post of Head Clerk. Both the above representations appear to have been not disposed of as yet.

3. Since the departmental remedies have remain un-exhausted, Res.No.3 and 4 are directed to dispose of the representations which are pending with them within two months from the date of receipt of this order.

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4. In view of the above, this O.A. is disposed of at the admission stage.

5. Send copies of this order along with copies of this O.A. to the Respondents and free copies of this order be given to the Counsel for both the parties.

BAPL
MEMBER(ADMN.)

Copy of Order with
OA may be sent to
all respondents by
Post and copy of Order
may be given to both
Counsel.

D
15-11-06

JL
15/11/06
S. O.C.J.